

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
IA No. 260/JPR/2019
IA (CA) No. 03/JPR/2023
IA (CA) No. 07/JPR/2023
CP No. 41/58-59/JPR/2019
Under Section 58-59 of
Companies Act, 2013

In the matter of:

Shri Gulab Chand Banthia and Others

...Petitioners

Versus

Jaipur Investment Ltd. And Ors.

...Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner : Harak Banthia
For the Respondent : None-appeared

ORDER

Heard Mr. Harak Banthia appearing on behalf of the Petitioner who submits that due to on-going strike of Advocates in Jaipur, Advocates are not appearing before this Tribunal today. List the matter on 12.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 14, 2023